

Subash Vidya Niketan at Agarta's in Tripura.

(b) whether Government have received any representation protesting against this action; and

(c) the steps Government propose to take in the matter?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) to (c). An *ad hoc* Committee was appointed in place of the old Managing Committee by the Board of Secondary Education, West Bengal, on account of certain alleged irregularities, but the Managing Committee have made an application before the Calcutta High Court and the matter is *sub judice*. It is understood that a representation has also been made to the State Government.

INCOME-TAX (RAJASTHAN)

*1376. **Shri Balwant Sinha Mehta:** Will the Minister of Finance be pleased to state the amount realised from the levy of income-tax in Rajasthan in 1950-51, 1952-53 and 1953-54 respectively?

The Deputy Minister of Finance (Shri M. C. Shah):

Year		
1950-51	...	10,14,000
1952-53	...	64,09,000
1953-54	...	51,85,000
(upto February 1954)		

INTERNATIONAL ART EXHIBITION

*1381. **Dr. Ram Subhag Singh:** Will the Minister of Education be pleased to state:

(a) whether any International Art Exhibition was held in India in 1953-54;

(b) if so, when and where;

(c) how many countries participated in the Exhibition;

(d) whether any help was rendered to the exhibition by Government; and

(e) if so, what?

The Minister of Education and Natural Resources and Scientific Resources (Maulana Azad): (a) Yes, Sir. The second International Contemporary Art Exhibition was organised by the All India Arts and Crafts Society, New Delhi.

(b) It was inaugurated in New Delhi on the 5th May, 1953. Thereafter it was shown at Calcutta, Patna, Kanpur, Hyderabad and Bombay. It is now being shown at Amritsar.

(c) Twenty-seven countries.

(d) and (e). No financial assistance was given by the Government but a concession of half the public tariff rates for the carriage of the exhibits from place to place, and a concession in the fare of the two representatives of the Society accompanying the exhibition was given. The exhibits from outside were also exempted from payment of customs duty on condition that they would be re-exported within six months of their import or such extended period as may be granted by the Government.

SELECTION OF CANDIDATES FOR SPECIALISED POSTS

*1382. **Shri S. C. Samanta:** Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that candidates are not coming forward for some highly technical or specialised posts in spite of repeated advertisements;

(b) the names of the "highly technical or specialised posts" that were filled up in 1953 through the U.P.S.C.;

(c) the number of such posts which have been filled up; and

(d) the number, if any, which still require to be filled up?

The Minister of Home Affairs and States (Dr. Katju): (a) Yes.

(b) The names of such posts for which the Union Public Service Commission attempted to obtain suitable recruits during 1953 are contained in a statement placed on the Table of the House. [See Appendix IV, annexure No. 94.]